

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 621

Company Appeal 187/252/ND/2023

IN THE MATTER OF:

ACIT, Circle 22(2), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors.

(M/s. Surdeep Minerals and Mining Pvt. Ltd.)

...RESPONDENT

Section

U/s 252

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/ IT Department

**:Mr. Puneet Rai, Sr. Standing
Counsel**

For the Roc

:Adv. Jyoti Khurana

ORDER

Due to paucity of time, the matter is adjourned to **19.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)